COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 191 OF 2018

Dated: 24th July 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tamil Nadu Spinning Mills Association .... Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

ORDER

Issue notice to the Respondents returnable on 21.08.2018. Dasti, in addition is permitted.

List the matter on ***21.08.2018.***

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/pr